Annexure - 7

Name of the corporate debtor: Shipra Estate Limited

CIN No U70101DL1987PLC029594

Date of commencement of CIRP:

24-Jan-24

List of creditors as on 30-Jun-25

List of operational creditors (Government dues)

(Amount in ₹)

SI. No	Details of Claimant		Details of claim received		Details of claim admitted									Amount of claim under verification	
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered by	Whether related	% of voting share in		that may be			
					admitted		by security	guarantee	party?	CoC, if applicable		set-off			
							interest								
1	Income Tax Department	Central Govt	13-02-2024	16,85,58,871	10,18,31,554								6,67,27,317	-	
2	Income Tax - TDS Dept - Note 1	Central Govt	07-11-2024	1,09,04,833	5,25,967								1,03,78,866		
3	Punjab - GST Dept	State Govt	07-08-2024	4,67,058	4,67,058	•							-	-	
				17,99,30,762	10,28,24,579		-	-			-	-	7,71,06,183		